

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 331/99

Friday, this the 19th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

C. Sunil Kumar,
S/o. Damodharan,
Ex-Casual Labourer,
Southern Railway, Palghat,
Residing at: Cheriangattu,
P.O. Ariyallur, Malappuram.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
2. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palghat.

...Respondents

By Advocate Mr. K.V. Sachidanandan

The application having been heard on 19.3.99, the
Tribunal on the same day delivered the following:

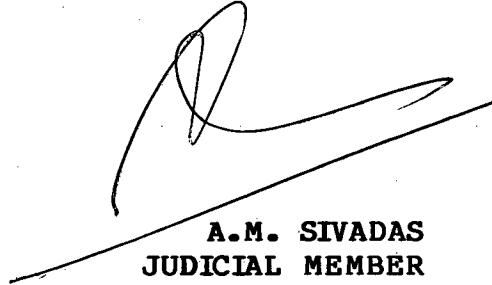
ORDER

The applicant seeks to direct the respondents to include
his name at the appropriate place in the Divisional Seniority
List of casual labourers of the Civil Engineering Department
of Palghat Division and to grant him re-engagement/absorption
in preference to his juniors.

2. When the O.A. was taken up, the learned counsel
appearing for the applicant submitted that it is suffice to direct
the first respondent to consider A-3 representation and pass
a speaking order within a reasonable time. The learned counsel
appearing for the respondents submitted that there is no
objection in adopting such a course.

3. Accordingly, the first respondent is directed to consider and pass a speaking order on A-3 representation within two months from the date of receipt of a copy of this order.
4. O.A. is disposed of as above. No costs.
5. The learned counsel appearing for the respondents undertakes to furnish a copy of this order along with a copy of the O.A. to the respondents.

Dated the 19th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated 10.8.98 submitted by the applicant to the first respondent.